

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4933
TO BE ANSWERED ON 31st MARCH, 2023**

CASES OF FOOD ADULTERATION

4933. SHRI RAJIV PRATAP RUDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of cases on food adulteration have been registered in the country during the last five years, if so, the details thereof, State/UT-wise;
- (b) the details of the most common items facing adulteration in the country;
- (c) whether the Government has any surveillance and monitoring mechanism in place to check such food adulteration, if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the penalty imposed for food adulteration during the last five years, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) The implementation and enforcement of provisions under Food Safety and Standards (FSS) Act, 2006 and Rules and Regulations, primarily lies with the State/UT Governments. To ensure compliance with these provisions, State/UT Governments take up surveillance, monitoring and inspection activities. Some of the surveillance activities taken by Food Safety and Standards Authority of India (FSSAI) are National Milk Survey, Edible Oil Survey, Jaggery Surveillance etc.

Samples of food items are drawn by State Food Safety Officers and sent to the laboratories recognised by FSSAI for analysis. In cases where samples are found to be non-conforming to the provisions of the Act and the Rules and Regulations made, recourse is taken to penal provisions under the FSS Act.

Based on the information received from the states/UTs, state-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2018-19 to, 2021-22 are at Annexure-I to Annexure-IV.

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Annexure-I

Details of Samples analysed, found non-conforming and action taken for the year 2018-19

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases Launched		No. of Convictions / Penalties	
				Criminal	Civil	Convictions	Penalties
1	Andaman & Nicobar Island	268	11	1	90	1	89
2	Andhra Pradesh	4715	692	104	456	29	344
3	Arunachal Pradesh	291	11	1	7	0	6
4	Assam	515	111	7	14	0	5
5	Bihar	4135	372	25	146	0	30
6	Chandigarh	315	30	37	21	30	15
7	Chhattisgarh	988	208	23	27	17	8
8	Dadara & Nagar Haveli	58	6	0	6	0	6
9	Daman & Diu	145	4	0	4	0	0
10	Delhi	2461	485	29	110	38	31
11	Goa	1550	88	1	9	0	17
12	Gujarat	9884	822	22	353	22	237
13	Haryana	2929	737	47	488	5	242
14	Himachal Pradesh	229	43	4	10	4	35
15	Jammu & Kashmir	3600	1416	10	698	1	466
16	Jharkhand	499	208	10	71	0	22
17	Karnataka	3945	456	71	249	0	146
18	Kerala	4378	781	102	565	2	339
19	Lakshdweep	0	0	0	0	0	0
20	Madhya Pradesh	7063	1369	114	1095	8	557
21	Maharashtra	4742	1036	957	910	18	529
22	Manipur	388	56	0	16	0	12
23	Meghalaya	81	3	1	0	0	3
24	Mizoram	124	27	0	0	0	0
25	Nagaland	202	175	0	63	0	63
26	Odisha	327	91	38	123	0	3
27	Puducherry	2037	39	0	0	0	0
28	Punjab	11920	3961	45	1840	3	1762
29	Rajasthan	5760	2147	NA	657	141	686
30	Sikkim	182	17	0	0	0	0

31	Tamil Nadu	5730	2601	666	1718	306	1485
32	Telangana	1760	168	33	191	3	15
33	Tripura	192	8	0	3	0	0
34	Uttar Pradesh	22583	11817	451	8524	73	5526
35	Uttarakhand	755	35	8	28	0	28
36	West Bengal	1,708	384	6	58	0	20

Source: States/UTs,

NA- Information has not been provided by the concerned State/UT

Annexure-II

State/UT wise details of Samples Analysed, found non-conforming and action taken for the year 2019-20

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Convictions/penalties	No. of Cases Launched	No. of Convictions
1	Andaman & Nicobar Island	613	NA	10	6	0	0
2	Andhra Pradesh	4044	458	442	NA	2	10
3	Arunachal Pradesh	346	10	4	5	0	1
4	Assam	459	129	53	10	14	1
5	Bihar	5665	501	147	8	53	0
6	Chandigarh	384	21	74	NA	20	1
7	Chhattisgarh	1550	305	205	210	56	0
8	Dadara & Nagar Haveli	87	6	12	NA	0	0
8a	Daman & Diu	145	3	3	NA	0	2
9	Delhi	2114	374	341	45	59	60
10	Goa	147	6	6	3	1	0
11	Gujarat	13160	984	579	368	16	4
12	Haryana	2417	473	372	197	30	4
13	Himachal Pradesh	675	129	20	NA	6	1
14	Jammu & Kashmir	3688	950	1395	805	35	3
15	Jharkhand	1039	397	138	49	63	13
16	Karnataka	4551	465	351	211	80	12
17	Kerala	5021	778	359	398	210	8
18	Ladakh	6	0	9	10	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	15717	2575	2083	1588	131	17
21	Maharashtra	5962	1030	1150	666	1045	135
22	Manipur	92	73	17	17	NA	1
23	Meghalaya	133	2	1	0	0	0
24	Mizoram	101	61	0	0	0	0
25	Nagaland	0	0	0	0	0	0

26	Odisha	702	183	61	5	12	0
27	Puducherry	5	5	22	20	0	0
28	Punjab	7053	1394	1990	2161	106	33
29	Rajasthan	6455	1834	903	174	75	0
30	Sikkim	18	NA	0	NA	0	0
31	Tamil Nadu	10528	3155	1779	1273	857	340
32	Telangana	1680	135	111	67	14	NA
33	Tripura	33	8	0	NA	0	0
34	Uttar Pradesh	21193	12568	14575	8881	1787	133
35	Uttarakhand	1211	267	142	126	0	0
36	West Bengal	1781	310	58	42	9	1

Source: States/UTs,

NA- Information has not been provided by the concerned State/UT

Annexure-III

Details of Samples analysed, found non-conforming and action taken for the year 2020-21

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Cases Convicted/penalties	No. of Cases Launched	No. of Cases Convicted
1	Andaman & Nicobar Islands	700	0	16	16	0	0
2	Andhra Pradesh	2329	383	223	216	31	3
3	Arunachal Pradesh	169	15	1	1	1	0
4	Assam	672	109	39	46	2	0
5	Bihar	1224	144	100	55	12	0
6	Chandigarh	292	32	42	54	15	0
7	Chhattisgarh	834	165	246	149	28	0
8	D&N H D&D	75	1	11	0	0	0
9	Delhi	1509	214	243	28	66	58
10	Goa	329	31	1	2	0	0
11	Gujarat	13284	1056	899	402	41	11
12	Haryana	2596	696	651	358	103	1
13	Himachal Pradesh	1568	420	204	16	14	5
14	J&K	4094	871	1554	573	32	2
15	Jharkhand	581	216	204	94	65	0
16	Karnataka	5217	319	151	NA	47	4
17	Kerala	6971	1020	422	389	274	7
18	Ladakh	0	0	18	15	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	10886	2162	2228	1887	126	29
21	Maharashtra	4733	874	911	269	795	80
22	Manipur	235	19	4	4	0	0
23	Meghalaya	48	0	0	0	0	0
24	Mizoram	23	2	0	0	0	0
25	Nagaland	60	1	0	0	0	0
26	Odisha	1037	272	131	32	33	0
27	Puducherry	5	1	22	20	0	0
28	Punjab	6721	873	966	875	64	2
29	Rajasthan	7343	2054	584	NA	56	0
30	Sikkim	32	0	0	0	0	0
31	Tamil Nadu	10766	3443	1463	1363	557	231
32	Telangana	894	98	44	22	14	0
33	Tripura	17	6	0	0	0	0

34	Uttar Pradesh	20613	12479	12514	7810	1486	72
35	Uttarakhand	905	255	285	118	6	0
36	West Bengal	1067	116	18	3	1	1

Source: States/UTs,

NA- Information has not been provided by the concerned State/UT

Annexure-IV

Details of Samples analysed, found non-conforming and action taken for the year 2021-22

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found Non-Conforming		Details of Civil Cases		Details of Criminal Cases	
			From Samples lifted in previous year but Analysis Report declared this year	From samples lifted and analysed this year	No. of Cases Launched	No of Cases Convicted/ penalties	No. of Cases Launched	No of Cases Convicted
1	Andaman & Nicobar Islands	850	0	4	6	5	0	0
2	Andhra Pradesh	5290	5	528	271	484	41	6
3	Arunachal Pradesh	108	1	1	0	0	1	0
4	Assam	520	2	64	25	5	3	0
5	Bihar	555	17	0	23	75	9	0
6	Chandigarh	388	1	27	95	60	61	1
7	Chhattisgarh	1436	20	160	118	90	39	6
8	Dadra Nagar Haveli & Daman & Diu	234	0	0	10	7	0	0
9	Delhi	1956	5	213	196	89	48	27
10	Goa	200	0	14	9	2	4	0
11	Gujarat	13663	67	757	626	668	79	14
12	Haryana	4235	96	1086	587	78	60	21
13	Himachal Pradesh	1745	14	294	248	249	15	0
14	Jammu & Kashmir	8109	240	1495	2244	1931	34	4
15	Jharkhand	175	0	85	67	42	15	8
16	Karnataka	5844	0	150	147	125	13	0
17	Kerala	7855	64	861	599	237	361	10
18	Ladakh	47	0	19	19	12	0	0
19	Lakshadweep	0	0	0	0	0	0	0
20	Madhya Pradesh	16059	889	2011	2786	2030	169	72
21	Maharashtra	9580	320	1134	1587	787	272	12
22	Manipur	236	0	3	0	1	0	1

23	Meghalaya	70	0	5	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0
25	Nagaland	127	0	14	5	0	0	0
26	Odisha	1168	0	260	63	52	43	0
27	Puducherry	5	0	2	2	2	0	0
28	Punjab	6768	0	1059	784	0	63	8
29	Rajasthan	10386	0	2891	1125	626	33	1
30	Sikkim	66	5	0	4	0	0	0
31	Tamil Nadu	16363	1033	2745	3121	2884	837	360
32	Telangana	3077	0	353	281	77	32	0
33	Tripura	31	0	0	0	0	0	0
34	Uttar Pradesh	21987	5372	7781	13221	8585	2694	118
35	Uttarakhand	2511	205	355	574	182	13	1
36	West Bengal	2701	67	140	63	52	7	1

Source: States/UTs,